श्री ब्रजेश पाठक : प्रधान मंत्री जी को इस पर सदन में आकर बयान देना चाहिए ...(व्यवधान)

MR. CHAIRMAN: Please allow the Question Hour to proceed. ...(Interruptions)... Hon. Members, please allow the Question Hour to proceed. ...(Interruptions)... Please allow the Question Hour to proceed. ...(Interruptions)... Your supplementary, please.

श्री ब्रजेश पाठक : सभापति जी, सारे हिंदुस्तान की गरीब जनता चाहती है कि डीज़ल के दाम कम किए जाएं। गरीब की कमर टूट रही है, कोई सुनने वाला नहीं है ...(व्यवधान) इनको जवाब देना चाहिए ...(व्यवधान)

MR. CHAIRMAN: Your supplementary, please. ... (Interruptions)... Please allow the Question Hour to proceed. ... (Interruptions)...

DR. V. MAITREYAN: Sir, petrol and diesel price hike is the most important question. ... (Interruptions)... We want that this price-hike should be rolled back. ... (Interruptions)...

श्री ब्रजेश पाठक : यह अत्याचार गरीब जनता कब तक बरदाश्त करेगी ...(व्यवधान)

MR. CHAIRMAN: The House is adjourned till 12 o'clock.

The House then adjourned at six minutes past eleven of the clock.

The House re-assembled at twelve noon of the clock, MR. DEPUTY-CHAIRMAN in the Chair

WRITTEN ANSWERS TO STARRED QUESTION

Minimum hourly wage for domestic workers

*81. SHRIMATI KANIMOZHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has recommended a minimum hourly wage for domestic workers;

- (b) if so, the details thereof;
- (c) whether the leave, insurance and other entitlements have also been included; and
- (d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Under the provisions of Minimum Wages Act, 1948, both the Central and State Governments are the appropriate Governments to fix/revise minimum wages in the Schedule employment in their respective spheres. Since domestic workers fall under the purview of State sphere, some of the States have included domestic workers as a schedule employment. These States include Andhra Pradesh, Bihar, Karnataka, Rajasthan and Union Territory of Dadra and Nagar Haveli. On the basis of information available, the hourly/daily/monthly rates of wages fixed for domestic workers by these States are as under:

SI.	States/Union	Minimum Wage (in Rs.)			
No	. Territories				
	State Sphere	Per	Per	Per	Effective
		hour	day	month	date
1.	Andhra Pradesh	12.50	100.00	2600.00	10.12.2007
2.	Bihar	11.92	95.30	2478.00	01.10.2009
3.	Karnataka	9.13 (for 45 minutes)	97.44	2533.00	01.04.2009
4.	Rajasthan	10.15	81.00	2106.00	24.05.2008
5.	Dadra and Nagar Haveli	—	117.80	_	25.09.2007

(c) and (d) The Government has enacted the Unorganised Workers' Social Security Act, 2008 for the social security and welfare of unorganised workers which includes domestic workers. The National Social Security Board constituted under the Act has constituted a Sub-Committee of the Board to explore the extension of Social Security Schemes for unorganized workers. The said Sub-Committee recommended domestic workers as one of the categories to be considered for social security. Accordingly, the Government has set-up a Task Force to evolve a policy frame work for domestic workers in the context of regulatory mechanism and providing social security. The Task Force has been examining various issues such as extending coverage of Rashtriya Swasthya Bima Yojana (RSBY), health and maternity benefits, life and disability benefit, old age pension, etc., to domestic workers. It has held three meetings on 13th January, 2010, 1st February, 2010 and 25th February, 2010. The Task Force is likely to submit its Report soon.

Widening of NH-24 beyond Ghazipur

*82. SHRI VARINDER SINGH BAJWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that National Highway No. 24, which is being widened upto Ghazipur in connection with the Commonwealth Games 2010, also requires widening beyond that point, as many new housing complexes being constructed/already constructed beyond that point in Ghaziabad Municipal Corporation area do not have proper connectivity;

(b) if so, whether there is any proposal to widen the Highway beyond Ghazipur check post;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) Yes, Sir, the Government is aware that NH-24 needs to be widened beyond Ghazipur.